

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 247**  
**(IB)-244(ND)/2017**  
**CA/235/2019 CA/246/2019**

**IN THE MATTER OF:**

**Indian Bank**

... **Applicant/Petitioner**

**Versus**

**M/s. Athena Demwe Power Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 24.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Sri Harsha Peechara for Applicant  
Sr Adv Arun Kathpalia, Adv Medha Sachdev, Adv Avinash Mathews, Adv  
Diksha Gupta and Adv Kauser Husain for Applicant

**ORDER**

Renotify this case on 26<sup>th</sup> March, 2021.



**(T.S.Singh)**  
**Court Officer**